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CA 327/90

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Serial No. of Order	Date of Order	Order with Signature
4	17.1.94	Call on 2.2.94 for hearing. In the meanwhile, Counter may be filed, failing which the Court shall proceed to hear the case on merits without Counter. Mr. P.N. Mahapatra has entered appearance for the opposite parties today and this order is dictated in his presence. KM Vice-Chairman
5	2.2.94	Call on 9.2.94 for hearing as agreed to by the Learned Counsel for both sides. KM Vice-Chairman 8/11/94 Member (A) Member (B)
6	19.8.94	Adjourned to 14.9.94. for VICE-CHAIRMAN 2/11/94 MEMBER (ADMINISTRATIVE)
7	31.10.94	Adjourned to last week of November, 94. for VICE-CHAIRMAN 2/11/94 MEMBER (ADMINISTRATIVE)
8	29.11.94	Adjourned to 1.12.1994. for Vice-Chairman 2/11/94 Member (Admn.)
9	2.12.94.	Adjourned to 7.12.1994. for Vice-Chairman 2/11/94 Member (Admn.)